

Contempt Petition No. 121/93 (06)  
OA. 969/92. <sup>IN</sup> Dt. 3/9/93.

Mr. Loukar for the  
applicant.

Notice returnable  
on 20/9/93.

Dasti granted.

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(M-Y. PRIOLICAR) (M-S. DESHPANDE)  
MCA) V/C.

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